asking about Kerala and West Bengal. At that time also we asked if files were removed from any other States and then Mr. Chavan immediately stood up to say, "Give me notice and then I will answer". And so I gave notice of this Short Notice Question. Normally he should have accepted that question because he would have received all the information he needed. It would be a record on his desk because on his order the files must have come. There should be no difficulty in answering the question at short notice. As you know, the House will adjourn soon. If he had ordered for the removal of files from some other States, other than West Bengal and Kerala, then the paper in that connection must be with him. He need not make any enquiry. If he had ^{no}t ordered for their removal. . .

Budget (Railways)

THE DEPUTY CHAIRMAN: That will do.

SHRI BHUPESH GUPTA: I do not know why the Home Minister rufuscr, to answer this Short Notice Question. When he himself invited that question. I say he invited it because he advised us to give him notice and so we gave the notice. This is a question 'which he can immediately answer. He need not make any enquiry at all. Madam Deputy Chairman, these are small matters, but they are certainly irritating.

THE DEPUTY CHAIRMAN: That will do.

SHRI BHUPESH GUPTA: How will you treat it?

THE DEPUTY CHAIRMAN: I will treat it this way. To begin with, such issues are not raised on the floor of the House. When Short Notice Questions are given the Government is asked to reply. When the Government has said, "No"....

SHRI BHUPESH GUPTA: No, no. Madam, that is r>.ot the position.

THE DEPUTY CHAIRMAN: 'You mean to say he waid he would reply?

SHRI BHUPESH GUPTA: Yes.

THE DEPUTY CHAIRMAN: I shall convey it to the Chairman and request him to find out.

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THE BUDGET (RAILWAYS), 1967-68 GENERAL DISCUSSION—contd.

THE DEPUTY CHAIRMAN: Now we go on to the discussion on the Railway Budget. The Minister of Railways will reply.

SHRI A. M. TARIQ (Jammu and Kashmir): Madam, yesterday I gave notice about the CIA.

THE DEPUTY CHAIRMAN: Nothing more now. You were not in the House when reference was made to that report.

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Madam Deputy Chairman, I am thankful to the hon. Members of this House for the careful consideration that was given to the Railway Budget. Before coming to certain specific points raised by hon. Members I would, with your permission, refer to some general points mentioned during the course of the debate.

The point was made as to whether this gap or deficit could not be met by drawing upon the Revenue Reserve Fund. That point was made by more than two or three hon. Members of this House and it was suggested that this gap or deficit, whatever it is, could have been left as it is without raising the fares and freights an then later on we could have adjusted that deficit, if any, to the Revenue Reserve Fund. Madam Deputy Chairman, hon. Members would be aware of the fact that the Budget that was presented last year had indicated a surplus of Rs. 22 crores. But the vear ended with a deficit of Rs. 24 crores and this deficit was not passed on the railway users or the customers. It was, in fact, adjusted to the Revenue Reserve Fund.

[Shri C. M. Poonacha.] This Revenue Reserve Fund as it stood last year when we began this financial, year last time was about Rs. 63 crores and, after adjusting this deficit of Rs. 24 crores to that Reserve Fund, today we are having in that Reserve Fund something like Rs. 39 crores only. It would have been the easiest thing for any one to do to adjust against the Reserve Fund which is fast depleting, any deficit that occurred in the course of the working of the Railways. This year, it would perhaps have been the easiest thing. Personally speaking, that would have been a very easy thing for me to do. But such an adjustment would have completely depleted the Reserve Fund and it would have put the Railway finances in great jeopardy. We never wanted to take recourse to that. Also we have felt that this minimum Reserve will have to be continued, not only continued but augmented, if possible, by improving our earnings and by making further profits in the Railway's earnings. The suggestion to k-\iveneq the gap open and then adjust it to the Reserve Fund could not be accepted because we have already done that once.

Hon. Members would be aware of the fact that the Railway Convention Committee had gone into the working of the Railways in great detail. That Committee consisted of distinguished Members of both Houses of Parliament. As a matter of fact my hon. friend, Prof. Ruthnaswamy, himself was a distinguished member of that Committee. But while taking nart in the debate, he said that he was totally opposed to this sort of a prescription laid down by somebody. Prof. Rathra Swamy himself was a disqualified member of the Railway Convention Committee. What did that Committee say? That Committee reviewed the working of the Railways and then they came to the conclusion that for the coming five years from the year 1966. the Railways would have to provide from their own earnings a certain sum of money to meet the developmental expenditures. The Draft Plan, as hon. Members would be aware, so far as the Railways are concerned, has proposed an outlay of Rs. 2,094 crores for various developmental works in the "course of the Fourth Plan period. For that, the Railways are in a position to find money from their own resources to the tune of Rs. '860 crores, including a sum of Rs. 650 crores for replacements and renewals the balance coming from the Government as capital. Now to find this sum of Rs. §50 crores for replacements in the course of this five year period, a programme of contribution has been fixed from out of the Railways' earnings. Year after year certain sums have been prescribed by the Railway Convention Committee, To start with, it was Rs. 100 crores in 1966-67 and then it was to be Rs. 115 crores in 1967-68, then Rs. 130 crores in 1968-69 and in that way, we have to make a total of Rs. 685 crores towards the expenditure on replacements as envisaged in the Draft Plan. This Draft Plan has not been finalised as hon. Members would be aware. That is now under consideration and very soon we will be knowing what exactly the Draft Plan programme would be so for the Railways are concerned.

Now coming to the point last year we had contributed about Rs. 100 crores. This year when I presented the interim Budget I had made a provision for Rs. 99 crores while in fact our contribution should have been Rs. 115 crores. That is, Rs. 16 crores less but now while presenting this Budget Madam, we have made a provision for Rs. 105 crores, that is, still Rs. 10 crores less than what is expected to be the contribution from the Railways to what we call the Depreciation Reserve Fund, which Fund is used to finance renewals of Assets that we have accepted for the Fourth Five Year Plan. Therefore, this is a responsibility, a commitment to which the Railways have agreed and which has been duly approved by Parliament. This is a committed responsibility so far as the Railways are concerned and

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fhe Railways will have to find resources to make contributions to this Fund.

Again, so far as the capital at charge is concerned, to which some hon. Members have already referred, and to which my hon. colleague Shri H. C. Mathur also referred yesterday, our rate of dividend contribution to the General Revenues has been fixed on a certain basis For the capital that has been provided by the Central Government up till 1964 a rate has been Axed, that is, 4.5 per cent which is now raised to 5.5 per cent. For the capital that has been provided subsequently, that is, from 1964 onwards, the rate would be 6 per cent. The operating rate, of borrowing as hon. Members would be knowing, is now 1.5 per cent and, therefore, any rate of interest that is expected to be paid for the capital that has been provided by thr Central Government could never be anything less than that. I was surprised that hon. Members took objection to that and said, "Why need we contribute to the General Revenues?" This is the normal commitment for the capital that has been invested in an enterprise of ihls nature, that Railways will have <be obligation to pay the normal rate of interest and as such payment is being made to the General Revenue.* at the rates provided for.

An additional rate of 1 per cent has been fixed, that is, 4.5 per cent to 5.5 wer cent, to meet the commitment of the Railways to pay to the various State Governments certain fixed sums in lieu of the passenger tax which has been since abolished. The total amount available for distribution to the State Governments is Rs. 16.25 crores per annum. This sum of Rs. 16.25 crores per annum is paid to the State Governments in lieu of the passenger tax. In addition, a further sum of Rs. 1.8 crores per annum will be distributed on the understanding that the Governments should, after providing, some more money to the contributions they receive in this regard, make arrangements for certain safety

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works such as level crossing works, overbridges and other thigs. So this money also is being collected from the Railways for being transferred to the State Governments.

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Over and above that we have since recent times introduced the pension scheme so far as the staff are concerned. The pension fund contribution is now of the order of Rs. 15 crores. So the Railway Convention Committee's decision related to contribution to the State Governments in lieu of the passenger tax, contribution to the pension fund, contribution to the Dividend Fund and contribution to the D preciation Reserve Fund, and our contribution to Pension Fund. All these will total up to a figure of nearly Rs. 320 crores, per annum during the Fourth Plan period. So, this has to be found from out of the revenues of the Railways after meeting the cost that is the operational cost. So though it could be said that the Railway finances have come on the minus side are showing a tendency to run into deficits, in actual practice the Railways are earning substantial revenues but with the additional commitments that have devolved on the Railways after the Railway Convention Committee's decisions were accepted by Parliament, we have come to a position, this year particularly, that a deficit is confronting us. Hon. Members could find ample materials regarding these details if only they had taken the trouble of going through the papers which we have circulated.

In so far as working costs are concerned, as I have mentioned earlier in my Budget speech, the main reason for the increase in the operational cost has been due to factors which are not within the control of the Railways. For example, the cost of materials has been going up steadily year after year; similarly, the cost of coal, the cost of steel, staff costs have all gone up tremendously high. Take, for example, the staff cost, in the period of five years between 1962 and

[Shri C. M. Poonacha.]

1967, the cost on establishment has gone up by about Ks. 124 crores and out of this Rs. 124 crores of increased cost, Rs. 70 crores is attributable to the payment of enhanced rates of salaries, dearness a lowances and things like that. About Rs. 40 croree is attributable to the cost of coal, diesel oil, etc. going up. In this manner steadily the costs of materials are rising and the committed exp&nditure in respect of contributions to the various Funds are also rising with the result that when we strike the balance we find in this year that a gap to the tune of about Rs. 17 crores is confronting us. On the top of it, this year itself we are anticipating a rise in the dearness allowance for which I have made some provision and the re- . cent decontrol of steel also is going to add to our cost to the tune of about Rs. 70 lakhs. So in all about Rs. 31 crores of additional expenditure would be there so far as the Railways are concerned and in addition we have now decided to raise! the contribution to the Depreciation Reserve Fund by Rs. 6 crores and that makes a total of Rs. 37 crores I for which we have come before this House for its approval to a slight upward revision in fares and freights.

Hon. Members wanted to know about the assessment of the goods traffic. I find Mr. Mathur is not here. Las-t time when I came before this House I indicated that the anticipated additional goods traffic to the tune of 12 million tonnes would not mate-rialise and we might realise only something like 4.5 million tonnes of additional traffic. At that time actually when the in the fifth year it again registered a rise to the January figures had come to us the increase in the originating goods traffic was to the tune of of the Fourth Five Year Plan it again dropped 3.8 million tonnes. In the months of February and March, which period is known to be there. At the same time there were sti comparatively a more busy season, the anticipations have not materialised. In these the country did not show an uniform trend of months of February and March there was a progressive shortfall each month by j about 75 lakh tonnes...

As regards the increase, we had already achieved it to the tune of 3,8 about 75 lakh

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million tonnes upto the end of January, 1967. We had anticipatch that we would naturally get another one rail-lion tonnes additional together during March and February, but instead there was a shortfall of 1.5 million tonnes. This shortfall resulted in our realisation being limited to million tonnes Mr. H. C. Mathur made a pertinent point on this and jaid that even as late as January we were not able to make a precise estimate of what the earnings from good -traffic would be. In all humilif. would submit that we did make very objective and correct assessment. unusually these two months aleo proved to foe slack. These month are normally a boom period. This indicates how the economy the country has been undergoing certain stresses and strains. That could also be further illustrated by this', the developing economy that we are passing through and in the process of our building up certain capacities for originating goods traffic, there has not been a steady improvement or a steady rate of growth. During the Third Plan period the additional goods traffic showed at times steep fall and then a spurt. In the first year of the Third Five Year Plan, we realised about 5.8 million tonnes additional goods traffic. During the second year we had 13.8 million tonnes additional. During the third year it came down to 8.2 million tonnes additional. In the fourth vear it dropped down to 1.2 million tonnes and figure of 13.3 million tonnes. In the first year down to 2.5 million tonnes. The spurts were shortfalls also. In other words, the economy of rise. There have been various reasons. If we take note of the overall industrial growth in the country, that also showed a progressive decline. From about eight

nt increase in the industrial growth, it came down last year to the figure of 2.5 per cent. So, the economy of the country has been put to certain strains. My hon, friend wanted to ask something.

SHRI NIREN GHOSH (West Bengal): I wanted to say that perhaps it would further go

SHRI C. M. POONACHA: Madam, during this period my hon. friend would no doubt remember that we passed through certain difficult situations. We had two difficult years when we were threatened on our borders and that put a tremendous strain on the economy of the country v/hole, alone the Railways. So far as the Railways I am proud to say that the are concerned Rail-gave a very good account of Ives during those very difficult and trying times.

During the Plan periods as well, if we could make a brief assessment of the Plan programmes, the Railways have fulfilled them much more successfully than any other sector of our economy. For example, the total investment at the end of the 1 st Plan was of the order of Rs. 1102 crores, Rs. 1370 crores at the end of the Second Plan period and Rs. 3844 crores at the end of the Third Plan period. Passenger traffic originating in millions has gone up from 1275 to 2097. The passenger traffic in million kilometres has gone up from 68,517 to 96294. The originating goods traffic tonnage has risen from 93 millions to 203.1 millions. The net tonn_e kilometres have risen from 44,117 to 1,66,784. This would indicate as to how the Plan programmes have been very successfully implemented by the Railways. The Railways have done an excellent job and all that was expected of the Railways during the period of the three Five Year Plans has been fulfilled. The Railways have given a very good account of themselves, of which the nation—as some hon. Members have said—is really proud.

In this connection we should also lake into account the fact that th have been certain shortfalls with re-regard to our anticipation. Particularly the shortfall occurred so far as goods traffic is concerned. As for passenger traffic, the steady increase is maintained. Even in the year that closed earned Rs. 2.5 crores more by we have of passenger earnings. The shortfall way of Rs. 13 crores occurred in respect of goods traffic for which I have earlier given certain figures showing the unsteady nature of the growth of traffic. It has been said that it is due to the incompetence of the Railways to compete with road transport that this shortfall has resulted and that the Railways have yielded custom to road transport. It may be true to a marginal extent, but in substance it is not so. The shortfall in traffic has been in the industrial sector with Hard to steel, coal, cement and other bulk commodities. No doub though there has been a marginal shortfall so far as high-rated traffic is concerned. Even here as a result of the implementation of our three Plau programmes. there has been a great fillip given to road transport. The construction of roads gone up. The National Highways have comt A network of 15,000 miles of National Highways has been built In this country during the Plan period. The manufacturing capacity of trucks has been stepped up of late. I checked up the figures. We are now producing over 24,000 pieces of heavy duty trucks per year. All that is coming into economy. The State Governments also developed their road have transport system through the State highways-and village communi cations. Therefore now far more facilities are available to the community to move goods by road. Also road transport has certain advantages over the Railways inasmuch can deliver goods as thev quickly and speedily Ugh their rates may be highc. They have this advantage that they can refuse custom. They do not have the common carrier responsibility.

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They have the freedom what to accept and where to move. That free-I dom is available to the road haulier. I So he is able to pick up high-rated traffic only to a distance to which he would like to move it, not like the Railway which cannot refuse any goods that are offered for transport and has to carry. Therefore the Railways are increasingly left with the bulk commodity to be transported over long distances, and the short distance high-rated cargo is slowly passing on, slipping out from the Railways to the road transport. This is a phenomenon which is in evidence in all the developed countries. Take, for example, the United States . . .

SHRI NIREN GHOSH: One clari fication about passenger traffic. The First Class and Second Class coaches, their construction maintenance and cost and passenger earnings through these coaches—there is a disparity there. Can you work out the figures in crores? What is the load in th\$ Railways due to construction and maintenance of these coaches and passenger these the earnings from coaches?

SHRI C. M. POONACHA: I shall come to that point later. I am on tins main point. So far as the road transport concerned. It is in fact taking a sizeable portion of goods traffic from out of the Railways. This is happening in the United States. This has happened in the United Kingdom, and it is in evidence so far as our country is concerned. In the overall development there are certain inherent competitions developing and in the interests of the community and looking at the facilities that are made available, there need not be any regret; but so - far as the sharing of the goods traffic between the road transport and the Railways is concerned, there is going to be, and bound to be, a certain amount of competition which is unavoidable. This is now confronting all the Railways all over the world. Till we have not had

a perfect road system developed; we have not had the various truck manufacturing capacities built up; wft have not had the tyre manufacturing capacity built up; we are now producing the fuel here. Therefore, the road transport is getting certain additional facilities, and naturally they should in the overall share a certain percentage of the traffic that is available for movement in the country as a whole. It is nothing very strange that is happening, though I do ace the fact, I do recognise the 11. the Railways have also to take note of it and improve their methods of handling goods traffic so that they would not completely yield this custom to road transport. They will have to maintain their capacity to transport the high-rated traffic, and as such they will have to do a bit of salesmanship and attract custom 10 themselves. This fact I fully recognise.

As for the other point to which the hon. Member referred, it was in respect of the wagon and engine utilisation. My hon. friend, Mr. Sinha, and Mr. Mathur were pointedly referring to this point. They said that there has not been a proper utilisation of tho assets that we have now created. We have build rp our wagon capacity, we have "built up our diesel and electric loco capacity and also the numbers of locos have increased tremendously, but the utilisation has not been up to the mark. I have had these things checked up. I have gone into them a little more carefully. So as the diesel engine utilisation is concerned, hon. Members would be aware that engines are used mostly for goods traffic, and on the main trunk routes we use the diesel locomotives for the fast mail, Express and Deluxe trains; but mostly they are used for goods traffic which give an advantage improve on the speed and also improve the carrying capacity. In that the utilisation has been steadily improving I will give the utilisation of the diesel engines over a threeyear period, in 1963-64 it was 322 kms.,

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in 1964-65 it was 339 kms.; in 1965-66 it has gone up to 353 kms. which really compares very favourably with the utilisation so far as most of the progressive countries are concerned.

SHRI N. SRI RAMA REDDY (Mysore): Is it per day?

SHRI C. M. POONACHA: Per engine per day. Similarly on the metre gauge also from 225 kms. per day the figure has gone up to 283 kms. per day.

Let us come to the question as to why there has been a slight reduction or a sort of static position so far as the wagon utilisation is concerned, which was referred to by my lion, friend, Mr. Kumaran. Mr. Kumaran referred" to page 38, page 39 and page 36 of the Review of the Performance of the Indian Railways. There the engine utilisation has shown a slight decrease in respect of number of goods locomotives utilised for moving one million net tonne freight traffic per day. During 1938-39. we used 27 locos. That his come to about 20 locos now. That is better utilisation, but it has stood there and not unproved. was his point. Similarly on page 39 he said that the net tonne kms. moved per annum per tonne of capacity has also come down. In 1938-39 it was 9800. It has come up to 16,000. Rut from 16,000 he said it has come down to the figure of 15,000. This is a fee'. The reason is, as I was mentioning In the other House, we have built up certain capacity to feed the heavy industrial complexes of this country, the steel belt, the coal belt, and so on, and on the top of it we have the long distance foodgrairis high "priority movement and Iron ore transport for export. In Hhese we do not get return traffic for the wagons. By the very pattern o^ movement and feeding of industries they do come empty, and therefore there is a slight decline so far awagon utilisation is concerned. This is so in all the progressive rail-tray system_s all over the world.

SHRI NIREN GHOSH: One question about the diesel locos. We import diesel oil in order to run these locos. Should we not restrict it to the extent of our indigenous resources? Secondly, as foreign exchange drain is taking place as a result of this importation of diesel locos and in view of the position we are in, would the Government also consider aivi clarify whether we can build ourselves complete diesel locos? Until then we do away with the importin;: of components, as this is a heavy drain on our national resources.

SHRI P. K. KUMARAN (Andhra Predesh): One clarification.

SHRI M. N. KAUL (Nominated): Madam, we are sorry we are disturbed. This is an intricate arugment the Minister is developing. By constant interruptions not only the Minister but the hon. Members are also disturbed.

SHRI P. K. KUMARAN: Just one poini. Regarding this return of empty wagons, that was a permanent feature. Does the Minister know that while manufacturing open wagons for these you neglected manufacturing covered wagons so that there is a shortage ttf covered wagons? Thus they ar_e suffering for traffic.

SHRI C. M. POONACHA: Referring to my hon. friend's point about the importation of diesel oil, we required about 6 lakh tonnes of diesel oil every year. This has been carefully gone into and our country's capacity to produce diesel indigenously to meet the demand of the Railways has been programmed, and within three years there WM be indigenous diesel oil produced to be used on the Indian Railways. So far as the diesel locomotives are concerned, at the momevi: it is 38 to 40 per cent indigenous content, but by 1970 we would reach the figure of 98 per cent indigenous components. So the object of manufacturing these diesel engines indigenously is taken noto of and programmes have already been drawn up in this respect. The Heavy Electricals at

[Shri C. M. Poonacha.] Bhopal are manufacturing some of these parts and the electrical components. By 1970-71 1 could say that diesel loco manufacturing would be entirely indigenous except for a very small percentage of most essential items which we may not be able to manufacture in the country, but 98 per cent of them would be indigenous.

Coming to the question of wagon utilisation, I was on the point that covered-wagons are for a limited purpose. When do we need covered xvagons? When there is a food shortage and when we want to move foodgrains over long distances during the monsoon period, then the demand for covered wagons rises very high. We have a certain number of covered wagons; we have a programme, But that is on a certain known basis. Where abnormal circumstances arise, we would feel a little bit of shortage of covered wagons because of the very huge quantities of fooagrains that will have to be transported during abnormal conditions outstripping the position of covered wagons that are with the Railways.

Now, I was coming to this point that for the purpose of feeding the steel mills with raw materials and for taking out the finished goods, we have certain special types of wagons which could not be switched over to other purposes. Having built up that capacity and having fed those industries fully, if there is a switch in the pattern of transport it will be difficult. For instance, now suddenly we are required to move heavy quantities of foodgrains from Madras to Bihar. This is not the usual pattern. The usual pattern has been from Calcutta to Bihar. But rightly or wrongly, the Calcutta Port is such that wo have constant problems and difficulties there which Calcutta la not able to cope with. Whenever we want to handle bulk foodgrain unloading programmes, Calcutta gets a bit difficult and as such, the unloading will have to be done at ports where facilities exist. Now, the bulk of the unload-

ing, rightly or wrongly, is at Madias and frem Madras to Bihar the Railways are expected to undertake the high priority foodgrain movement. This has upset the transport of certain other commodities. Similarly, when we move iron ore for export, special wagons are manufactured. And now we are moving heavy quantities of iron ore for export. On the retuns Journey to the same destination, it lis very unlikely that they will get return cargo. As I said, if you would look into the figures and the percentages that have been worked out, there would no doubt be an indication that the wagon utilisation ratio Is slowly coming down. That is because of the pattern of traffic that w_e are handling and the abnormal situations io which the Railways are put under special conditions.

Now, we are running three trains a day from Andhra to Kerala. It should be done in covered wagons. We do not have so many covered wagons. All the movements from Madras to Bihar will have to be in covered wagons. There was also an urgent demand to move seed paddy from Andhra to Bihar and that also had to be in coverd wagons. So. there i_s a limit to the covered wagon? availability. Over and above that, we are making arrangements to cover them with tarpaulins and all sorts of things and handle the transport in time to meet certain situations which arise now and then

The Railways, as 1 was saying, do not have control over everythmg-When the monsoon season fails, there is a strain on the Railways; when a certain agitation takes place, the vulnerable object is the Railways: whenever there are bandhs, the Railways ar_e affected arm whenever there are difficulties at the ports, the Railways are affected. So, there are ever so many extraneous matters which affect the smooth and efficient functioning of the Railways and we are subjected to so many of these hardships and handicaps. And in spite of that, as 1 was mentioning earlier, we have functioned in a way as to meet

the situation to the our ability.

Again, I was coming to this point that so far as this closed circuit movement is concerned, in respect of coal, atee!, finished products from steel mills and export of iron ore and food-grains, out of the 203 million tonnes of goods that we handle, about 112.8 million tonnes are in this sector. That is, more than 55 per cent of our goods traffic is to be handled in this closed circuit, more or less, in which the empties do not get the traffic on their return journey. They have to be worker empty to the places to feed certain important requirements of the industry or of the country in general.

Another point which the hon. Member referred to was that the Railways have fallen short of their performance so far as the road transport is concerned. I was mentioning that earlier. It is true that road transport is picking up some highrated cargo. We are now organising a vigorous salesmanship and we want to attract this high-rated cargo to the extent possible to see that the revenue earning tonnage is not lost to the road transport system.

So far as investments are concerned. my hon. friend, Mr. H. C. Mathur, made this point that we are flushed with money, that is, we are overcapitalised and as such, there is a •tendency, so far as the Railways are concerned, to be a bit slack. As for the Indian Railways, let us remember that the investments are not merely on the track and the rolling-stock; we have three production units, the Chittaranjan Locomotive Workshop, the Varanasi Diesel Works and the Perambur Works. These production units are also part of the Ind'an Railways unlike in other countries. In the UK, in the USA and in Japan, there are the private sector producers who manufacture the locos, the diespl engines, the electric lo\os and coaches and what not. But here, ever"thmg has to be organised by the Railways themselves. Much of our capital has

gone into that. As such to say that all this capital has gone to the Rail ways in rolling-stock: and track, thai heavy investmei taken place and thereby we are over-capitalised is not stiictly correct. As a matter of fact these production units in which \v_e have invested more than Rs. 83 crores by now, have just started yielding results. Capital investment has taken place; results have vet to come. They have now come to a stage to meet the entire demand of the Indian Railways in so far as electrical locoi, diesel locos and coaches are concern $c \pm As$ far as wagons are concerned, they are with the private industry and the capacity, so far as the private industry is concerned, has also been adequately built up. We have now oome to a stage where we are not only meeting our requirements but we would also be in a posi ion to export. We are now looking around for export possibilities, for exporting locos, wagons and coaches and we .have enquiries on hand in this regard so that very soon the Indian Railways and the allied industries that are connected with them will be in a position not mere'y to spend foreign exchange, but also to earn foreign exchange in substantial quantity.

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My hon. friend, Mr. Kumaran, referred to the figures—referred to page 39 very rightly. But I would havt liked him also to read the portion below In the same page, where a comparative analysis is given with other railways. So far as the net tonne kilometres moved per annum per tonne of capacity are concerned, we compare favourably; we come only next to Japan. Unfortunately, my friend would not like to read that portion. But he went on to read the other portion where there was a h^{ttle} bit of static performance and the progress was halting, and he took advantage of that, without referring to that portion in this very book, wherein we have furnished that information.

THE VICE-CHAIRMAN (SHM AKBAR AIJ KHAN) in the Chair

[Shri C. M. Poonacha.]

It is also a natural phenomenon that the rate of growth would be quite fast up to a point and after that, in our economy and in other economy, you reach a sort of plateau. And when yuu reach the plateau you are more or less static there. 1. P.M. Nothing can grow progressively to infinitum . . , <

SHRI P. K. KUMARAN: We have reached a crisis in planning. Hence the problem.

SHRI C. M. POONACHA: Certainly not. Your analysis is wrong, Mr. Kumaran.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): We are trying to export also.

SHRI P. K. KUMARAN: There is no market In the world now.

SHRI C. M. POONACHA: A point was made about overcrowding in the railways. The overcrowding in the railways is a problem with which, I am afraid, we have got to live with.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): How long?

SHRI V. V. RAMASWAMY (Madras): Eternally.

SHRI C. M. POONACHA: It happens to be so if we were to look to eternity for our life

Sir, We have the airways, the roadways and the railways. The capacities everywhere hrve been tremendously augmented during the past several years. Let us look to the bus travel. Overcrowding is there. Let us look to the air (ravel. The same story. The travelmindedne'ss of the society in general is going up so fast that with the resources we have, we are unable to "cat-h Up. Of course, if we cap spend money to that extent, if We have all the wherewithal, probably we can do that. But there are certain limiting factors.' The travelmindedness of the pebDle of our country as well as in other courrMes is growing so fast that the facilities for travel are not able. to. cope with the demand.

THE VICE-CHAIRMAN I SHRI AKBAR ALI KHAN): In the third class also, can you not limit, Mr. Poonacha, the issue of tickets in consonance with the accommodation available?

SHRI C M. POONACHA: Sir, we are trying to do that to the best of our ability. But in spite of that it is not possible. We have some of •these big melas like the Kumbha Then we have the seasons. So every time there is one or the other thing which throws a heavy sixain on the railway capacity to carry passengers. Supposing we say that we are not going to issue tickets to third class passengers beyond the capacity. Then we would be actually inconveniencing a very big section of our people who do want to travel or who want to go on business.

SHRIMATI YASHODA REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, may 1 tell you that the Railway Administration has been so impartial not only about third class but also first class that even when there 's no accommodation the;-issue tickets without reservation. Day before yesterday I had this experience. They issued a first class ticket without reservation. I am glad they are impartial not only to third class but even to the first class.

SHRI C. M. POONACHA: You may rightly blame the Railways. I am not taking shelter. But the demand is so heavy. It is so pressing th.V we just cannot avoid.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): On abnormal occasions you cannot avoid it.

SHRI C. M. POONACHA: It is our desire to restrict it to th» capacity that we have. But the denv are so many and so much that when they do not have other modes of travel, they travel by rail ...

(Shrimati Yashorfa Reddy stood in her seat) THE VICE-CHAIRMAN (SHRI AKBAR ALT KHAN): Please sit I down. You have had your chance.

SHRI C. M. POONACHA: It is not so simple. The people want to travel but we have limited capacity. The demand is so much that it results in overcrowding.

MISS M. L. MARY NAIDU (Andhra Pradesh): Then why raise the fares and freights? That is what we want to know.

SHRI C. M. POONACHA: Thai does not mean that we are earning more on passenger traffic. The other, demands have gone up so much that this Ris. 2.5 crores of additional passenger earnings do not meet the gap of Rs. 38 crores of shortfall. Again, it is not merely

SHRI M. RUTHNASWAMY (Madras): What about other sol-itfOAS, more double tracks, more carriag

SHRI C. M. POONACHA: That may be an answer. Let us not merely object to overcrowing. As m.y hon. friend mentioned, le, there be uniform gauge, broad gauge, all over. That would create additional capacity and then we may be able to minimise this overcrowding. Let us have fast trains and let us have more frequent trains.

SHRI P. K. KUMARAN: May I suggest one thing, Sir? Even this overcrowding can be evenly distributed if the trains are run more frequently the hon. Minister was comparing pur position with Japan's. On the Japanese Railways ten minutes' detention to a passenger train is treated as accident. Half an hour's detention to a goods train is treated as accident. Here even five hours' detention is treated as normal.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The labour is more efficient there

SHRI C. M. POONACHA: That is true. I am not saying that these difficulties .could not bi minimised HChe difficulties "ould.b\" minimised a\" cjemcy could be improved B-demands are such that it is.d¹ to cone wi^h the situation wit¹, limbed capacity, that we have at present. My hon. friend gave a¹!

those figures. <u>Dui.no</u> -he vgar 1966-bi, 124 new trains were introduced and 80,000 per aay were added . passenger-kilometres . (Interruption) i think you may put a separate question as to where they axe running. tiu». uiese are facts. Last year, to cope with the reasonal demands, we had worked as many as 3,157 special trains. Well, there is a limit to this thing, but we will continue to do all these ihings and we will continue to speed up the trains. again, speeding up the trains is not such an easy question. The track strength will have to be first s abilised before you can take a Uain at speed. The Indian Railway, as my friand. Dr. Antani, has been telling, is miniature a, in the sense that we have all varieties of railway whs have just now been systems integrated. We had all these problems of teet.iing troubles and what not. It has come to a stage now where it is operating as one unit and with his, we have been able to provide facilities to the of our ability. Taking into consideration the country's economic demands, the requirement is left more for the goods traffic and we have invested heavily on that. We have created more capacity so far as the goods traffic is concerned than for the passenger traffic. It is a fact that so far as passenger traffic is concerned. developments in the same proportion have not taken place. Probably we may have to do that would be the effort of the that and Railways— to improve the capacity and speed up the train? and create facilities passen?" - traffic. I was on the point of goods traffic and, as I was explaining, so far as the goods traffic is cop-cerned, there have been spurts and there have been shortfalls. Railway finances can be very greatly disturbed hv this because whatever is the demand, there is not seine to be any fall ooeratina costs. On the -other band, it is steadijy Increasing, while the revenues are sublet to certain-uos and downs in relation to overall economic activWips of th^, eoun*ry. all, "tho- 'Ra-i.'wavs. as I -was Af+er mentioning, are an index of the

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economic activity of uie country. It is noc someuung separate, it cannot be juctged. out of con.ext. It shotucl oe viewed only in the context of wnat is happening, in relation to the occasional booms, the successive difficult periods and so on. Variations are bound to be there. To meet the situation, we have come with certain proposals. Hon. friends, Mr. Kumaran and othe.s, remarked that this is going to be inflationary. I am still of the view .hat it is not so because if we look into the impact of the slight increase that we have proposed, it is just 5 percent so far as the Third Class passenger is concerned. The highest addi ional burden would be not more than 60 paise for a distance of 515 kilometres. This cannot be said to be very high. Then about the goods traffic, I have made certain analyses and the increase per each Hem of certain specific, specialised commodities would not be more than a fraction of 1 per cent. What is the transport element? The transport cost is less, than 10 per cent of the cost of a material, and the increase is somewhere about 3 per cerit of this 10 per cent. It is not as Mr. Kumaran said, the gwala comes and adds 2 paise more and passes it on to the consumer. It is not true. This additional fare is capable of being adjusted within the present price-structure range and it should not give rise to any increase so far as the cost of the materials is concerned. But there are people who keep on continuously raising the prices. Even if the Railways did not increase the fares, some are putting up the prices. It is not as if this is the only s'raw that is going to break the camel's back. It is not SO

SHRI P. K. KUMARAN. You have increased the cost of Railway meals.

SHRI C. M. POONACHA: After this Budget was presented, the levy on di°s*1 has been increased. That is *ttrsin** to out uo the cost by anchor 'Rs «4 or Rs. 70 lakhs. Now th<"-= is the Coal Waste BoaM. The resort has just been received. If

there should foe any increase on coal prices, every lupee increase on coal prices is going to cost the Kahways ife>. i.7 crores. Wobocty knows what is round the corner. As I was mentioning, these things are not within the control of the Railways. Tnat. the fares should not be raised or the freight should not be raised but other increases should be met by the Railway* is not such an easy thing to say. People say "Why don\ you effect economy? " and all that. Here I may be permitted to say that the hon. Members have not taken care to go into the de-aiis. They do not go into tht figures but only try to make a point. Even as it stands, have we realised what the position is? We have not con.ributed anything to the Development Fund; Rs. 20 crores we have not contributed. We said "All right, let us try to effect economy; we shall try to do some.hing and earn and then contribute next year.' We have not contributed fully to the Depreciation Reserve Fund. We have to contribute Rs. 15 crores for the Reserve Fund next year. This amount of Rs. 35 crores is staring at tht Railway finances and at the Railway Administration. Thia has to be found. I have not come before this House to cover that gap. We are borrowing from the General Revenues with the Central Government to the extent of Rs. 18 crores to meet the developmental expenditure. Now what is this developmental expenditure? It is for amenities, passenger programmes and all these things. About Rs. 10 crores are required and that cannot to toe held back because one is not prepared to pay 2 paise extra fare. These are most essential things. We have got to undertake all the welfare measures. The medical facilities. the educational facilities, the service conditions, ail these have put a progressively increased s'rain on the Railway finances continuously then the amenities are also there. All thes»» have a bearing on the over" all finances of the Railways and earn-in'sf will hav« to be augmented to some extent, if not to the Ml extent.

Then a reference was made to the ticketiess travel prob4em. We have been tackling this problem over since the Railways came into existence, perhaps not with great success. Kie-viously, Mr. Shah Nawaz Khan, when he was Deputy Minister for Railways, took up this problem himself and organised a certain drive against ticketiess travel. My hon. coLeague, Mr. Jamir, has now come forward «.o take the up same responsibility and he is now going to handle that problem and organise special squads and see to what extent we will fee able to check this problem of ticke.less travel. In the same way, we are also going to constitute a Parliamentary Committee to go in'o the Railway catering as it has come under some criticism by hon. Members. Now we would like to have the thing gone into fey a committee of Parliament, of both Houses, and take a decision whether we should continue this departmental catering or leave it to the private contractors. Previously when Mr. Alagesan was the Deputy Minister, under his Chairmanship a Committee was constituted and the decision was taken to introduce departmental catering.

SHRI A. C. GILBERT (Uttar Pradesh): In 1966 a decision was taken by the Minister, as a trial, to have private catering at a few stations and Kanpur and Poona were selected, and instructions were issued. What has happened to that?

SHRI C. M. POONACHA: Thia particular case I will look into. I do not have the information. The question is whether departmental catering should be continued and extended or whether departmental catering should completely abandoned. That is the point and for which we should like to be advised by a Committee of Parliament which we are going to flonsrtitute and after w» receive their

in tha; regard.

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There were various other points relating to extension of the railway system, railway line and new lines and all that. We will certainly go very carefully into all these suggesT tiong made by Members and within the financial resources that we have at our disposal we will try to give our best consideration.

My hon, friend men ionad something about Gujarat. The Gujarat dieselisaiion programme we have examined. We have built one diesel loco shed.

DR. B. N. ANTANI (Gujarat). Only yesterday there was a derailment at 'I goods carriages Santha: have been derailed. Well, will he only read the answers which are drafted by other people or will he go into these things?

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN): He is replying to your speech. Regarding this derailment we are all very sorry.

SHRI C. M. POONACHA: You are raising another point.

DR. B. N. ANTANI: This is an excellent, beautiful brochure on gradual reduction of accidents. Only yesterday, eleven goods train compartments were derailed at Santhalpur and the passengers had to wait m the open for one and a half days without any protection. There is no reply. Ratio his or that, ratio Japan—this is the reply we are getting. Are we to be subjected to nursery rhymes?

THE VICE-CHAIRMAN (SHRI AKBAR ALT KHAN): I am sure the Minister will look into it.

SHRI C. M.' POONACHA: Dr. Antani explained earlier hat he was associated with the Rai'ways at one time. He seems to have lost grip of that subject now! I was on the point which he referred *o about introducing more diesel locos in the Gujarat area. T was savine that at Bhuj we have alwady buff a loci s^fd and we are having another loco ^hed and we

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want to introduce diesel locos there but that sector is served more by metre gauge and. we are currently importing some M. G. locomotives and we have a plan to dieselise some sectors in the Gujarat area. That point I was trying i0 meet. As for the accident, the accident has happened and in the Railways, whether here ar in Japan or elsewhe:e, accidents are not completely ruled out. Alter all we depend upon machines, we depend upon. human beings, we depend depend upon various other factors which do at times cause accidents. Now to say that there shall be no accidents hereafter would be only a miracle or a magic-wand performance of which I am not capable of.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): He means as less as possible.

SHRI C. M. POONACHA: That of course I agree.

Coming to the various suggestions, I was mentioning that we will certainly go into all these separately and try to do whatever is possible. As it is we have a programme for new lines in the Fourth Plan piogramme which list we have furnished in one of the papers we have given to the Members. According to that, there is i committed expenditure this year; probably, about Rs. 24 crores are going to be spent on new line construction, according to the phased programme. We will look into the other suggestions that have been made by Members and take them up as and when the finances of the Railways BTmi* and the general e"onomy of the country would be also in a position to provide sufficient funds. But in the- meantime I commend my recommendations and proposals to the Houso for its acceptance. Th«»se in-crp?s°s are not goiner to weish very h^aviiv on the favellihtr public or the Railway customers arid wUh the su-Fr^ctions ⁺hat.have be?n ma^ by Members, the Railways. I hone, will be aVe -to give a better account of

themselves in the coming years as has been their >radition so tar.

inank you.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 2.30 P.M.

> House then adjourned for lunch at twentyseven minutes past one of the clock.

The House reassembled after lunch at halfpast two of the clock THE VICE-CHAIRMAN. (SHRI M. P. BHAR-CAVA) in the Chair.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): The Minister.

THE COMPANIES TRIBUNAL (ABOLITION) BILL, 1967

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL AND DEVELOPMENT COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): Mr. Vice-Chair-man, Sir, on behalf of Shri Fakhrud-din Ali Ahmed I beg to move:

'That the Bill to provide for abolition of the Companies Tribunal and for matters connected therewith be taken into consideration "

Sir, this Bill that is before the House deals mainly with the abolition of +he Companies Tribunal which had come into existence by the 1963 amending Act (53 of 1963). I will briefly indicate the reasons which led to its origin and also the subsequent reasons which had compelled us to come before this hon. House with the Bill that is presen being discussed.

Vice-Chairman. Sir, you will remember the recommendations made by Shri Vivian Bose in his voluminous report. He had pointed out a number of malpractices, misfeasance and other violations of law in relation to corporate management. With regard to certain specific instances also, the report, at that time, struck headlines. When the Government considered all these recommendations at that time. Government found that there wpre inadequacies in law